

(b) These have been chosen on consideration of the volume of traffic and other relevant factors.

(c) No other stations have been programmed for electrification in the near future.

THEFT ON RAILWAYS

1009. Chaudhri Muhammed Shafiee: Will the Minister of Railways be pleased to state:

(a) the number of theft cases registered in respect of loss of Railway property during the years 1953 and 1954;

(b) the main items of goods stolen and their total value; and

(c) the value of goods recovered?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 8,060 in 1953 and 12,806 in 1954.

(b) The main items of goods stolen are Dynamo belts, Brass bearings, Engine fittings, electrical and brass fittings in coaches, coal etc. Their total value in two years is:—

1953	Rs. 11,26,012
1954	Rs. 9,10,937

(c) The value of goods recovered during the last two years is:—

1953	Rs. 1,72,140
1954	Rs. 2,01,230

BARASET-BASIRHAT LIGHT RAILWAY

1010. Shri S. C. Samanta: Will the Minister of Railways be pleased to state the annual income and expenditure of the Baraset-Basirhat Light Railway during the last three years?

The Deputy Minister of Railways and Transport (Shri Alagesan): The earnings and expenditure are as follows:—

Year	Earnings	Expenditure
	(In lakhs of Rs.)	
1951-52	3'96	7'70
1952-53	9'26	11'98
1953-54	9'38	12'40

GOLD MINES HUTTI

1011. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to lay a statement on the Table of the House showing:

(a) the total number of Supervisors, Foremen and Assistant Foremen, department-wise employed in the Gold Mines Hutti, Hyderabad State; and

(b) the number of workers working under them?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix XII, annexure No 9.]

HATTI GOLD MINES

1012. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to state:

(a) the number of foreign engineers and officers employed in the Gold Mines, Hutti, Hyderabad State;

(b) the tenure of the officers and their salaries and allowances, separately; and

(c) the nature of their work?

The Deputy Minister of Labour (Shri Abid Ali): (a) Four.

(b) and (c). They are on three years' agreement expiring on the 30th June, 1957. Two statements showing their salaries and allowances and nature of their work are placed on the Table of the Lok Sabha. [See Appendix XII, annexure No. 10.]

RAILWAY EMPLOYEES

1013. Shri B. D. Shastri: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an imaginary supply of 1,08,620 bricks was made on the sub-divisions of Assistant Engineers of Jabbalpore and Satna respectively; and

(b) if so, the action Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). No, Sir; certain discrepancies.